# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO.948 TO BE ANSWERED ON 22.11.2016

# **Pollution Measuring Devices**

## 948. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any plan to install air pollution measuring devices in all cities across the country;
- (b) if so, the details thereof and the time by which such devices are likely to be installed; and
- (c) the details of funds sanctioned/ released for the said purpose?

# **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

## (SHRI ANIL MADHAV DAVE)

- (a) & (b) The Central Pollution Control Board (CPCB) monitors the ambient air quality in the country under the scheme "National Air Quality Monitoring Programme" (NAMP). The NAMP network presently comprises 638 manual monitoring stations located in 271 cities/towns in 29 States and 5 Union Territories(UT). Besides 53 Continuous Ambient Air Quality Monitoring Stations (CAAQMS) are operational in 29 cities. The coverage under CAAQMS is being expanded to 51 more cities (Annexure-I).
- (c) The financial assistance provided by the Ministry under NAMP to States/UTs is given at Annexure-II.

#### ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a)& (b) OF LOK SABHA UNSTARRED QUESTION NO. 948DUE FOR REPLY ON 22/11/2016 REGARDING 'POLLUTION MEASURING DEVICES' RAISED BY SHRIMATI MEENAKASHI LEKHI, HON'BLE MEMBER OF PARLIAMENT

# The proposed Continuous Ambient Air Quality Monitoring Stations (CAAQMS)

# A. CAAQMS under installationin million plus cities

1.	Nagpur	2.	Nasik	3.	Aurangabad	4.	Amritsar
5.	Ludhiana	6.	Howrah	7.	Srinagar	8.	Vijayawada

9. Ghaziabad 10. Coimbatore

# B. CAAQMS proposed in million plus cities

1.	Vishakhapatnam	2.	Raipur	3.	Indore	4.	Jabalpur
5.	Dhanbad	6.	Bhopal	7.	Gwalior	8.	Ranchi
9.	Meerut	10.	Allahabad	11.	Pimpri-Chinchwad	12.	Madurai
13.	Surat	14.	Vadodara	15.	Rajkot	16.	Vasai-Virar
17.	Thane	18.	Navi Mumbai	19.	Kalyan-Dombivali	20	Kota

## C. CAAQMS proposed in 21 State Capitals including UTs

1.	Kavaratti	2.	Bhubaneswar	3.	Shimla	4.	Thiruvananthapuram
5.	Gandhi Nagar	6.	Panaji	7.	Dehradun	8.	Guwahati
9.	Shillong	10.	Imphal	11.	Itanagar	12.	Aizawl
13.	Kohima	14.	Gangtok	15.	Agartala	16.	Chandigarh
17.	Puducherry	18.	Port Blair	19.	Silvassa	20.	Daman
21.	Amravati						

**D.** Manual Ambient Air Quality Monitoring Stations under National Ambient Air Quality Monitoring Program (NAMP)

- i. Sanctioned 720 Stations
- ii. In operation 638 stations in 271 cities covering 29 states and 5 UTs

## **ANNEXURE-II**

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 948DUE FOR REPLY ON 22/11/2016 REGARDING 'POLLUTION MEASURING DEVICES' RAISED BY SHRIMATI MEENAKASHI LEKHI, HON'BLE MEMBER OF PARLIAMENT

A. Details of Payment Released to State / UT under National Air Quality Monitoring Programme (NAMP)

S.No	Name of Monitoring Agency	2013-14 (Amount in Rs.)	2014-15 (Amount in Rs.)	2015-16 (Amount in Rs.)	2016-17 Till October 2016 (Amount in Rs.)
1.	Andhra Pradesh	8450000	7666250		
2.	Assam	8690000	7842500		
3.	Chandigarh	1986667			
4.	Chattisgarh			1526250	
5.	Gujarat	3809583		-	
6.	Goa	8882500	7125000	7789333	
7.	Jharkhand			-	
8.	Himachal Pradesh	5578333		10128333	
9.	Karnataka		354167	6749583	
10.	Kerala		6474167		
11.	Maharashtra	7467083			16316919
12.	Meghalaya	2297500		7845833	
13.	Madhya Pradesh			-	7984417
14.	Mizoram	5931667	1765000	5413333	
15.	Nagaland	1360000	906667		3658667
16.	Orissa		5734583		
17.	Punjab		7795417		
18.	Puducherry				5110333
19.	Rajasthan			4218750	
20.	Tamil Nadu	4399166	2358333		
21.	Uttar Pradesh	9586667		7263333	
22.	Uttarakhand	3694334		4085833	

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